

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 22

C.P. (IB)/133(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **17.04.2024**

NAME OF THE PARTIES: **M/S MITATRONICS V/S METAL POWER**
ANALYTICAL PRIVATE LIMITED

Sections 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/133(MB)2024

- 1) Mr. Chetan Yadav, Ld. Counsel for the Operational Creditor and Mr. Karl Tamboly, Ld. Counsel for the Corporate Debtor are present.
- 2) Counsel for the Operational Creditor submits that the Corporate Debtor has served their Reply yesterday and thus, seeks some time to peruse the same and make submissions accordingly. Time is allowed.
- 3) Stand over to 08.05.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)